

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 65/2021

In the matter of:

"News item published in The Times of India dated 28.02.2021 titled
"Delhi: Man charred to death as illegal factory catches fire"


NDOH:13.12.2024

INDEX

S.L. No.	Particulars	Page No.
1.	Compliance Affidavit on behalf of Delhi Pollution Control Committee with respect to the order dated 09.09.2024.	1-4
2.	<u>Annexure-1 :</u> Copy of the envelope containing notice to Respondent Number-9.	5-6
3.	<u>Annexure-2:</u> Signed receiving of notice by Sh. Shambhu Mishra, Care Taker of premises belongs to Respondent Number-9.	7-8
4.	<u>Annexure-3(Colly):</u> Copy of the screenshot of whatsapp message to Sh. Ramesh Yadav (9213244286) & Sh. Vijay Gupta (9811080003) managing Respondent -9 Trust.	9-11
5.	<u>Annexure-4:</u> Copy of the envelope containing notice to Respondent Number-10 (Sh. Sanjay Prasad).	12-13
6.	<u>Annexure-5:</u> Copy of the photographs of notice pasted on the premises of Respondent Number-10.	14-15
7.	<u>Annexure-6:</u> Copy of the envelope containing notice to Respondent Number-11 (Sh. Heera Lal Raheja S/o Sh. Paras Ram Raheja)	16-17

8.	<u>Annexure-7:</u> Copy of the photographs of notice pasted on the premises of Respondent Number-11.	18-20
----	--	-------

Filed by



Sr. Env. Engineer

Delhi Pollution Control Committee

Dated: 9th.12.2024

Place: Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 65/2021

In the matter of:

"News item published in The Times of India dated 28.02.2021 titled "Delhi: Man charred to death as illegal factory catches fire"

COMPLIANCE AFFIDAVIT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE IN TERMS OF THE ORDER DATED 09.09.2024.

I, P.S. Pankaj, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That, this Hon'ble Tribunal has taken up the matter on 09.09.2024 and pleased to direct to serve notice to Respondent No. 9 to 11.
3. That, in compliance to the order dated 09.09.2021, DPCC has taken action in following manner:

S. No.	Name & Address of Respondent	Respondent Nos.	Remark
	Gujranwala Gurukul Trust Society	9	• Notice was sent through Speed Post/ Registered post but same was



	Through its Secretary, Gujranwala Gurukul Trust Society, 10, Ram Bagh, Old Rohtak Road, Delhi- 110007		<p>returned back undelivered with the remarks "address can't be located". Copy of the envelope containing notice is enclosed herewith as <u>Annexure-1.</u></p> <ul style="list-style-type: none"> • Notice was sent through special messenger by hand & served to Sh. Shambhu Mishra, Care Taker of the premises. Sh. Shambhu Mishra. Signed receiving of notice by Sh. Shambhu Mishra, Care Taker is enclosed herewith as <u>Annexre-2.</u> Sh. Shambhu Mishra informed that Sh. Ramesh Yadav (9213244286) & Sh. Vijay Gupta (9811080003) is main person of Gujranwala Gurukul Trust Society, therefore, notice has been sent to both of them through WhatsApp in PDF Form. Copy of the screenshot of whatsapp message are enclosed herewith as <u>Annexure-3(Colly).</u>
2	Sh. Sanjay Prasad S/o Sh. Ram Prashad, A- 175, S.K.-1, Sector-93, Gautam Buddha Nagar, Noida, Uttar Pradesh- 201301	10	<ul style="list-style-type: none"> • Notice was sent through Speed Post/ Registered post but same was returned back undelivered. Copy of the envelope containing notice is enclosed herewith as <u>Annexure-4.</u> • Therefore, Notice was sent through special messenger by hand & same was pasted on the wall of main gate of the house of Sh. Sanjay Prasad



			<p>S/o Sh. Ram Prashad, A- 175, S.K.-1, Sector-93, Gautam Buddha Nagar, Noida, Uttar Pradesh-201301 as it found locked and as per locals, no such person namely, Sh. Sanjay Prasad S/o Sh. Ram Prashad had been lived at the said address. Copy of the photographs of notice pasted on the address is enclosed herewith as <u>Annexure-5</u>.</p>
3	<p>Sh. Heera Lal Raheja S/o Sh. Paras Ram Raheja, K-6, 2nd Floor, Partap Nagar, 10, State Bank of India, Sadar Bazar, Delhi-110007</p>	11	<ul style="list-style-type: none"> • Notice was sent through Speed Post/ Registered post but same was returned back undelivered. Copy of the envelope containing notice is enclosed herewith as <u>Annexure-6</u>. • Therefore, Notice was sent through special messenger & same was pasted on the wall of main gate of the house of Sh. Heera Lal Raheja S/o Sh. Paras Ram Raheja, K-6, 2nd Floor, Partap Nagar, and 10, State Bank of India, Sadar Bazar, Delhi-110007 as it found locked and as per locals, Sh. Sh. Heera Lal Raheja S/o Sh. Paras Ram Raheja has sold the said property & shifted to a place unknown to them. Copy of the photographs of notice pasted on the address is enclosed herewith as <u>Annexure-7</u>.



--	--	--	--

4. The present compliance affidavit may kindly be taken on record.

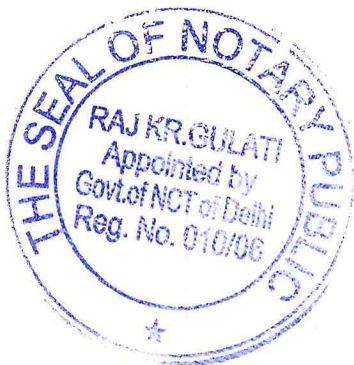
[Signature]
DEPONENT

VERIFICATION:

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 9th day of December, 2024.

[Signature]
DEPONENT



ATTESTED
[Signature]
NOTARY PUBLIC
GOVT. OF NCT OF DELH.

6 DEC 2024

229

SPEED POST
BNPL SCHEME
Delhi GPO Delhi-110006
S.P.A. No. 6-11
Dated :

5

Annexure-1

4744-48

Gujranwala Gurukul Trust Society Through its Secreta
Gujranwala Gurukul Trust Society,
10, Ram Bagh, Old Rohtak Road,
Delhi- 110007



Say No to Plastic

Delhi Pollution Control Committee

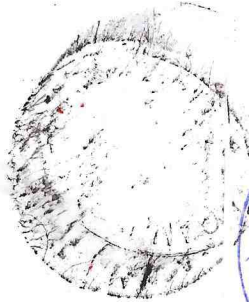
Department of Environment, Govt. of NCT of Delhi
4th-6th Floor, ISBT Building, Kashmere Gate, Delhi-110006



If Undelivered, Please return to :

11

6



Address cant be located

~~Rajesh~~
11/11/24

192 Annexure-2

7

241

BY SPEED POST
BY SPECIAL MESSENGER
MOST URGENT/ NGT MATTER



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
visit us at : <http://dpcc.delhigovt.nic.in>



F. No. DPCC/CMC-VII/OA-65/2021/NGT/2024/4744-48

Dated: 06-11-2024

To,

1. Gujranwala Gurukul Trust Society Through its Secretary,
Gujranwala Gurukul Trust Society,
10, Ram Bagh, Old Rohtak Road,
Delhi- 110007
2. Sh. Sanjay Prasad S/o Sh. Ram Prashad,
A- 175, S.K.-1, Sector-93,
Gautam Buddha Nagar, Noida,
Uttar Pradesh-201301
3. Sh. Heera Lal Raheja S/o Sh. Paras Ram Raheja,
K-6, 2nd Floor, Partap Nagar,
10, State Bank of India,
Sadar Bazar, Delhi- 110007

Sub.: Notice w.r.t. Order passed by the Hon'ble NGT dated 09.09.2024 in O.A. No. 65/2021 in the matter of "Veena Gupta Vs CPCB".

Sir/ Madam,

This has reference to the Hon'ble National Green Tribunal order dated 09.09.2024 in Original Application No. 65/2021 titled as "Veena Gupta Vs CPCB" (copy enclosed).

The Hon'ble NGT has pleased to issue following directions:-

".....

1. The Tribunal on 21.05.2024 had impleaded the concerned parties and issued notice to them. Notice issued to Respondent No. 9 to 11 have been returned unserved.
2. Reply on
3. Respondents No.
4. Respondent no. 4: DPCC is directed to serve notice to Respondent No. 9 to 11 and file proof of service at least one week before the next date of hearing.
5. List on 13.12.2024....."

Please acknowledge the receipt of this letter.


Yours sincerely

Sr. Env. Engineer,
CFC-VII

Encl.: As above

Copy to: -

1. Sh. Dinesh Jindal, In-charge, Legal Cell, DPCC.
2. Master File, CFC-VII.

Pr. 
9958480242 / Shambhu Mishra
(Caretaker)

9213244286

रमेशा पादव

9811080003

Vijay Gupta

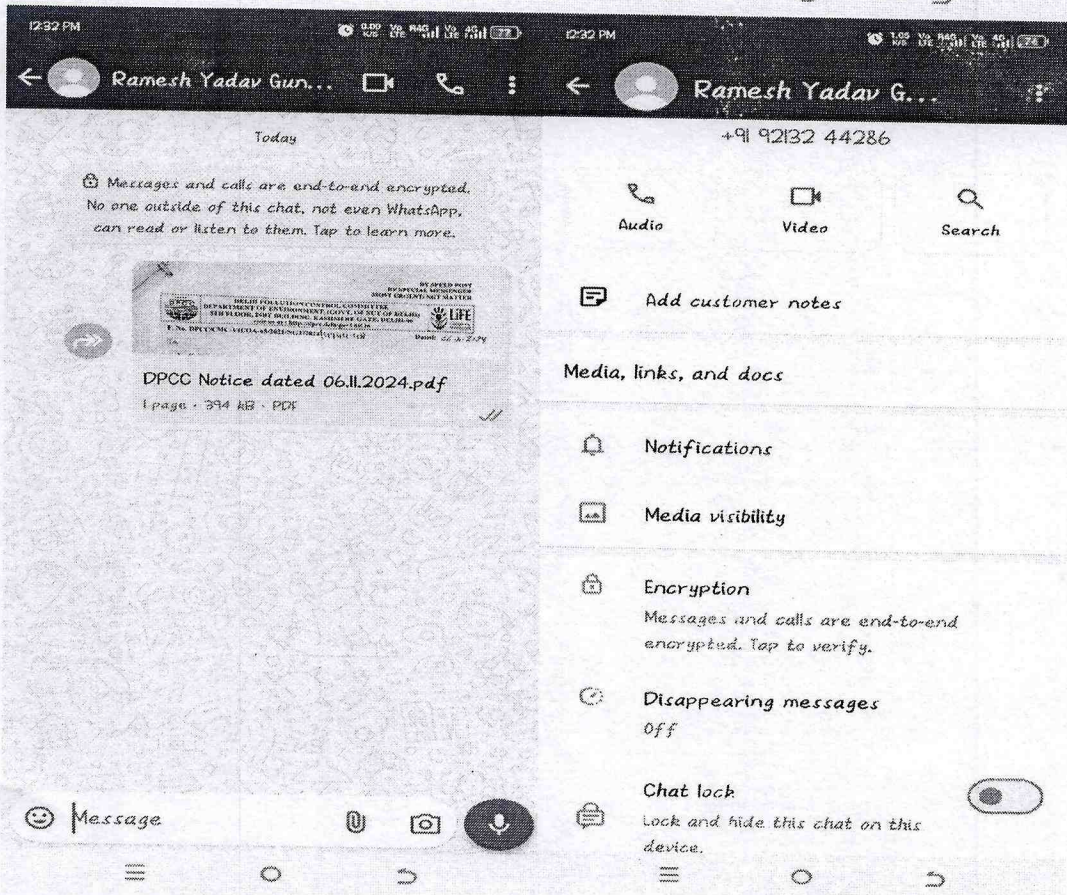
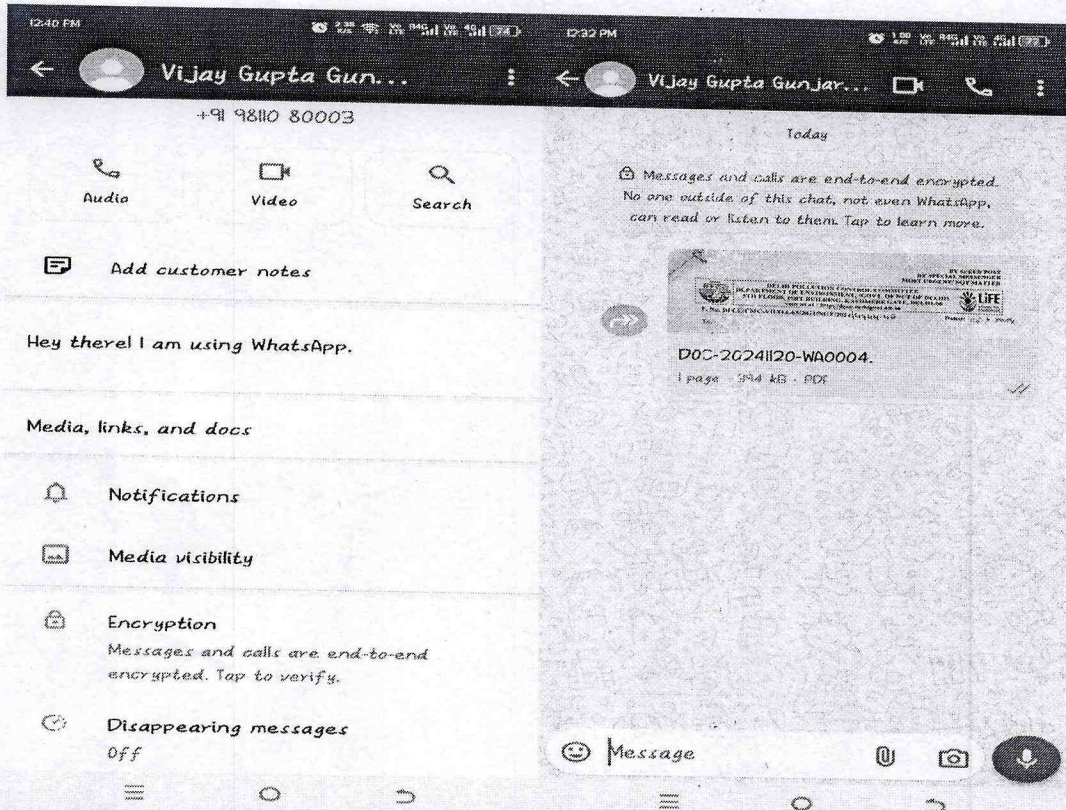
194

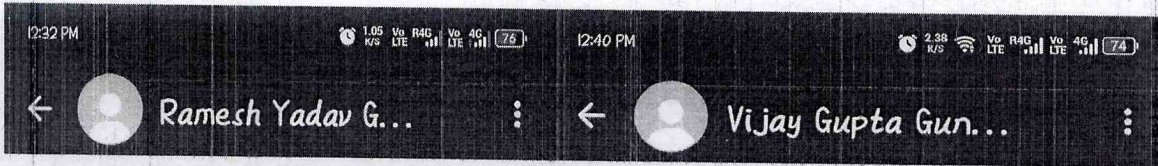
Annexure-3

233

Notice sent through Whats APP on dated 20.11.2024 to persons of Gunjrawala Gurukul Trust Society [Sh. Ramesh Yadav (Mob. No.:9213244286) and Sh. Vijay Gupta (Mob. No.: 9811080003)]

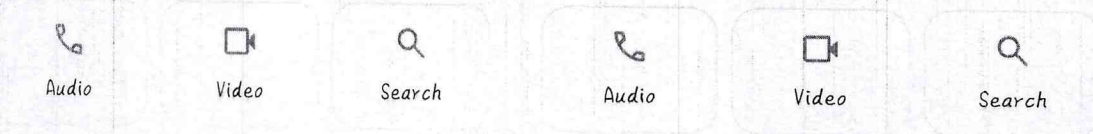
9





+91 92132 44286

+91 98110 80003



Add customer notes

Add customer notes

Media, links, and docs

Hey there! I am using WhatsApp.

Notifications

Media, links, and docs

Media visibility

Notifications

Encryption
Messages and calls are end-to-end encrypted. Tap to verify.

Media visibility

Disappearing messages
Off

Encryption
Messages and calls are end-to-end encrypted. Tap to verify.

Chat lock
Lock and hide this chat on this device.

Disappearing messages
Off



235

11

12:32 PM 1.00 K/S Vo LTE R4G Vo 4G 77 12:32 PM 0.00 K/S Vo LTE R4G Vo 4G 77

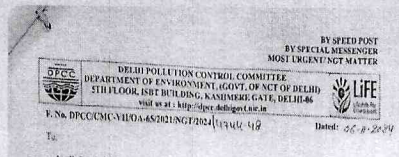
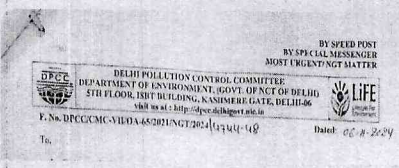
← Vijay Gupta Gunjar... 📺 📞 ⋮ ← Ramesh Yadav Gun... 📺 📞 ⋮

Today

Today

🔒 Messages and calls are end-to-end encrypted.
 No one outside of this chat, not even WhatsApp,
 can read or listen to them. Tap to learn more.

🔒 Messages and calls are end-to-end encrypted.
 No one outside of this chat, not even WhatsApp,
 can read or listen to them. Tap to learn more.



DOC-20241120-WA0004.

DPCC Notice dated 06.11.2024.pdf

1 page · 394 kB · PDF

1 page · 394 kB · PDF

📄 Message 📎 📷 🎤 📄 Message 📎 📷 🎤

☰ ○ ↶ ☰ ○ ↶

CMG 4744-48

Indore
18-11-24
Ameer-4

(12)

(25)

2. Sh. Sanjay Prasad S/o Sh. Ram Prashad,
A-175, S.K.-1, Sector-93,
Gautam Buddha Nagar, Noida,
Uttar Pradesh-201301

SPEED POST
BNPL SCHEME
Delhi GPO Delhi-110006
S.P.A. No. 6-11
Dated :



Say No to Plastic

If Undelivered, Please return to :

Delhi Pollution Control Committee
Department of Environment, Govt. of NCT of Delhi
4th-6th Floor, ISBT Building, Kashmere Gate, Delhi-110006



(1)

13



Notice pasted on the wall of H.No. A-175, S.199 Sector-93, Gautam Buddha Nagar, Noida, Uttar Pradesh-201301 (Address of Respondent No. 10, Sh. Sanjay Prasad S/o Sh. Ram Prashad)

256

Annexure - 5

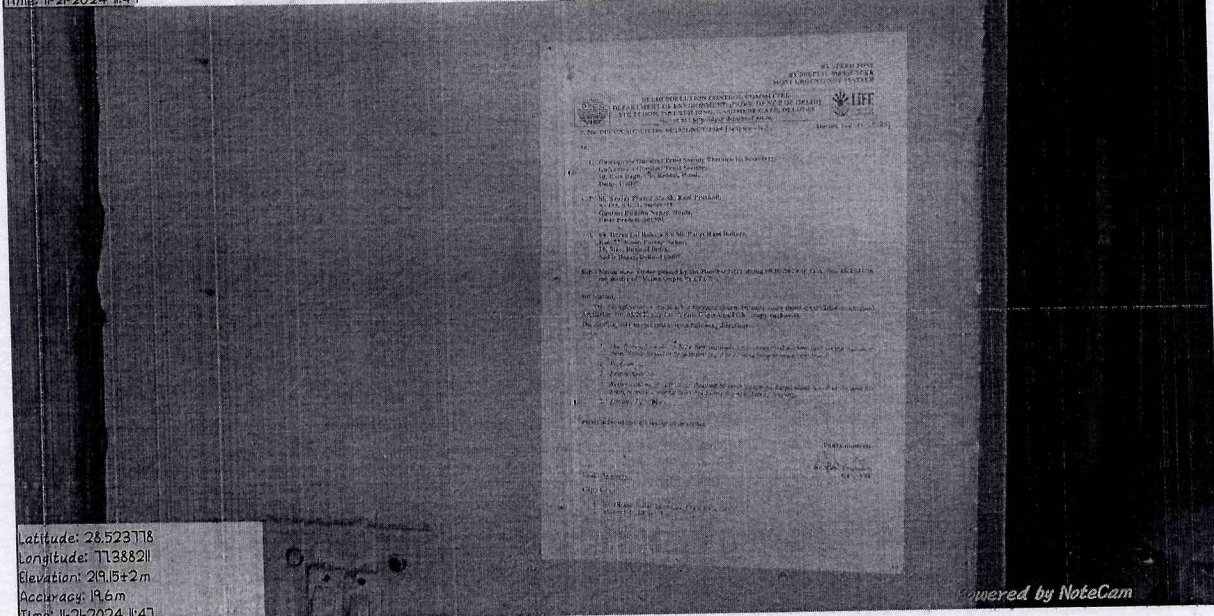
14



Latitude: 28.523178
Longitude: 77.38822
Elevation: 219.15±2m
Accuracy: 12.6m
Time: 11-21-2024 11:45



Latitude: 28.523192
Longitude: 77.388241
Elevation: 219.15±3m
Accuracy: 10.4m
Time: 11-21-2024 11:47



Latitude: 28.523178
Longitude: 77.388211
Elevation: 219.15±2m
Accuracy: 19.6m
Time: 11-21-2024 11:47

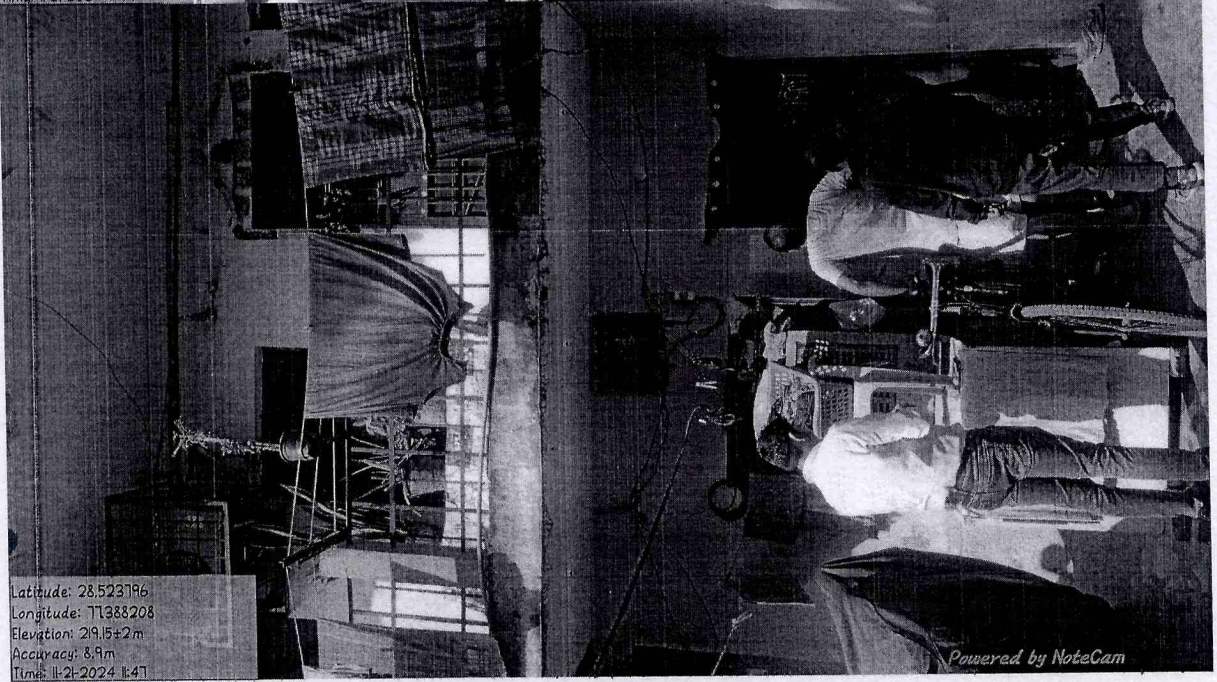
Notice pasted on the wall of H.No. A- 175, S²⁰⁰ Sector-93, Gautam Buddha Nagar, Noida, Uttar Pradesh-201301 (Address of Respondent No. 10, Sh. Sanjay Prasad S/o Sh. Ram Prashad)

285

15



Latitude: 28.523804
Longitude: 77.388208
Elevation: 219.15+3m
Accuracy: 12.5m
Time: 11-21-2024 11:47



Latitude: 28.523796
Longitude: 77.388208
Elevation: 219.15+2m
Accuracy: 8.9m
Time: 11-21-2024 11:47

242

SPEED POST
BNPL SCHEME
Delhi GPO Delhi-110006
S.P.A. No. 6-11
Dated :

16

Annexure-6

4744-48

CML-7

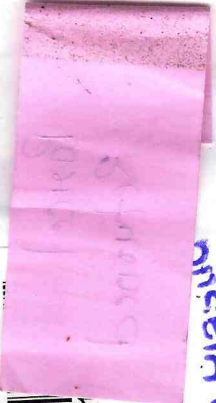
3

Sh. Heera Lal Raheja S/o Sh. Paras Ram Raheja,
K-6, 2nd Floor, Partap Nagar,
10, State Bank of India,
Sadar Bazar, Delhi- 110007

b.: Notice w.r.t. Order passed by the Hon'ble NGT da
the matter of "Veena Gupta Vs CPCB".



ED58962871



Say No to Plagium

If Undelivered, Please return to :



Delhi Pollution Control Committee
Department of Environment, Govt. of NCT of Delhi
4th-6th Floor, ISBT Building, Kashmere Gate, Delhi-110006

203

Annexure-7

248

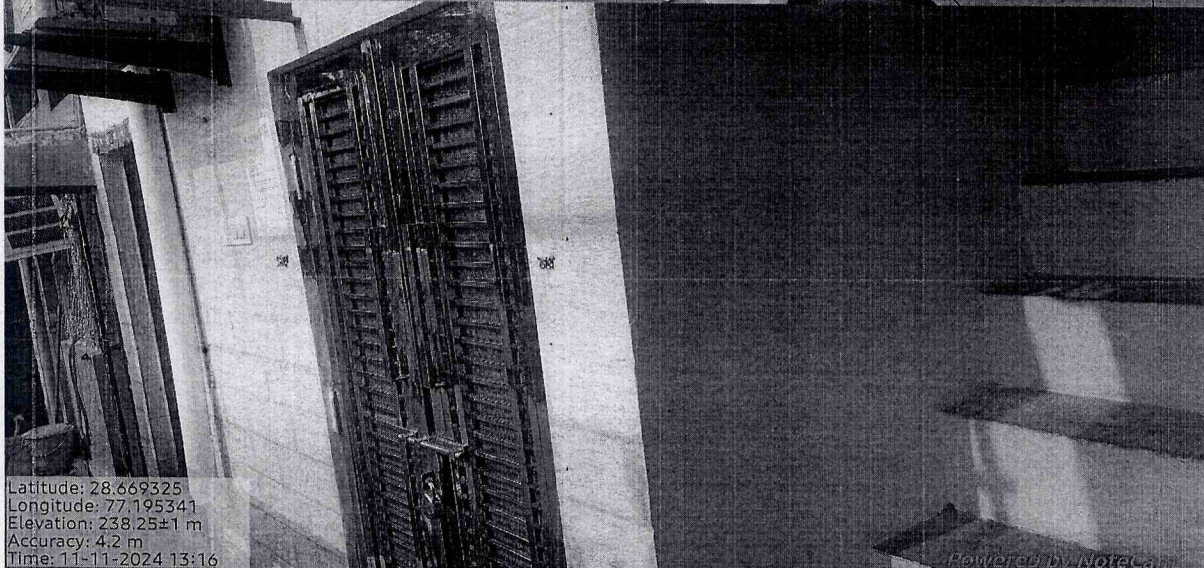
Notice pasted on the wall of H. No. K-6, 2nd Floor, Partap Nagar, 10, State Bank of India, Sadar Bazar, Delhi- 110007 (Address of Respondent No. 11, Sh. Heera Lal Raheja S/o Sh. Paras Ram Raheja) as house found locked.

18



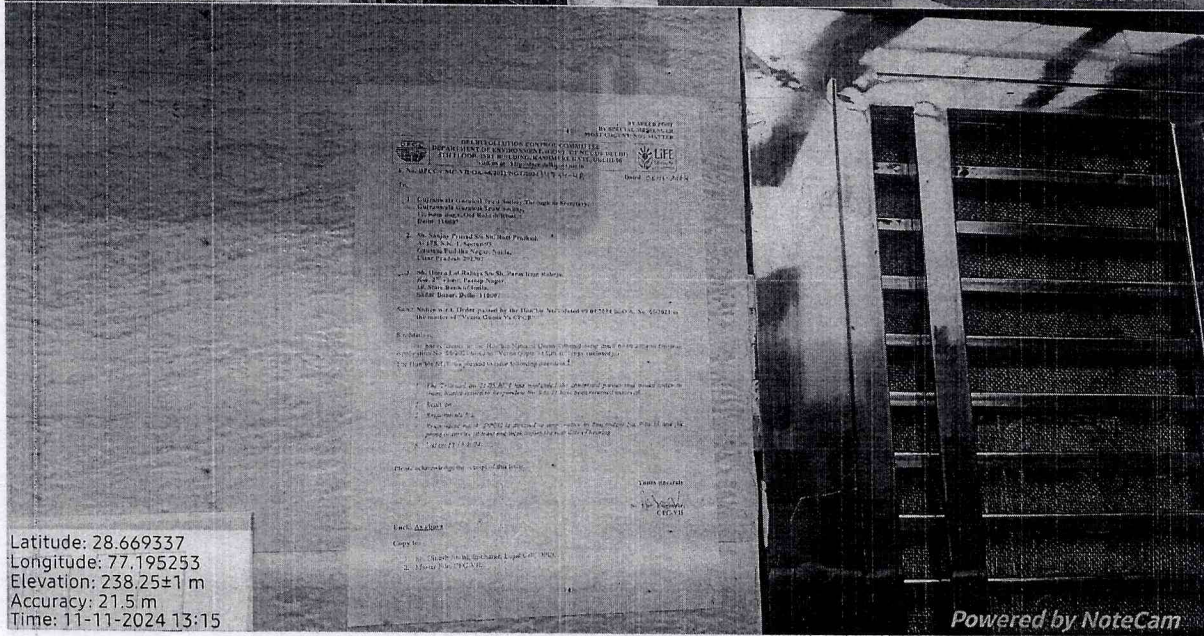
Latitude: 28.669288
 Longitude: 77.195259
 Elevation: 238.25±1 m
 Accuracy: 3.0 m
 Time: 11-11-2024 13:27

Powered by NoteCam



Latitude: 28.669325
 Longitude: 77.195341
 Elevation: 238.25±1 m
 Accuracy: 4.2 m
 Time: 11-11-2024 13:16

Powered by NoteCam



Latitude: 28.669337
 Longitude: 77.195253
 Elevation: 238.25±1 m
 Accuracy: 21.5 m
 Time: 11-11-2024 13:15

Powered by NoteCam

247

204

Notice pasted on the wall of H. No. K-6, 2nd Floor, Partap Nagar, 10, State Bank of India, Sadar Bazar, Delhi- 110007 (Address of Respondent No. 11, Sh. Heera Lal Raheja S/o Sh. Paras Ram Raheja) as house found locked.

19

Latitude: 28.669309
Longitude: 77.195286
Elevation: 238.25±1m
Accuracy: 10.5 m
Time: 11-11-2024 13:15

BY SPEED POST
BY SPECIAL MESSENGER
MOST URGENT/ NGT MATTER

DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT (GOVT OF NCT OF DELHI)
4TH FLOOR, 181ST BUILDING, KASHMERE GATE, DELHI-06
Visit us at: <http://dpec.delhi.govt.in>

LIFE
Act for Environment

R. No. DPCC/CMC-VII/DA-65/2021/NGT/2024 | U.P. 40-02 Dated: 08-11-2024

To:

1. Gujranwala Gurukul Trust Society Through its Secretary, Gujranwala Gurukul Trust Society, 70, Ram Bazar, Old Rohatki Road, Delhi-110002.
2. Sh. Sanjay Prasad S/o Sh. Ram Prasad, A-175, S.K.-1, Sector-23, Gurgaon Buddha Nagar, Noida, Uttar Pradesh-201301
3. Sh. Heera Lal Raheja S/o Sh. Paras Ram Raheja, K-6, 2nd Floor, Partap Nagar, 10, State Bank of India, Sadar Bazar, Delhi-110007

Sub: Notice w.r.t. Order passed by the Hon'ble NGT dated 09.09.2024 in O.A. No. 65/2021 in the matter of "Veenu Gupta Vs CPCB".

Sir/ Madam,

This has reference to the Hon'ble National Green Tribunal order dated 09.09.2024 in Original Application No. 65/2021 titled as "Veenu Gupta Vs CPCB" (copy enclosed). The Hon'ble NGT has pleased to issue following directions:

1. The Tribunal on 21.05.2024 had impleaded the concerned parties and issued notice to them. Notice issued to Respondent No. 9 in 11 have been returned un-served.
2. Reply on ...
3. Respondents No.
4. Respondent no. 4- DPCC is directed to serve notice to Respondent No. 9 to 11 and file proof of service at least one week before the next date of hearing.
5. List on 13.12.2024.

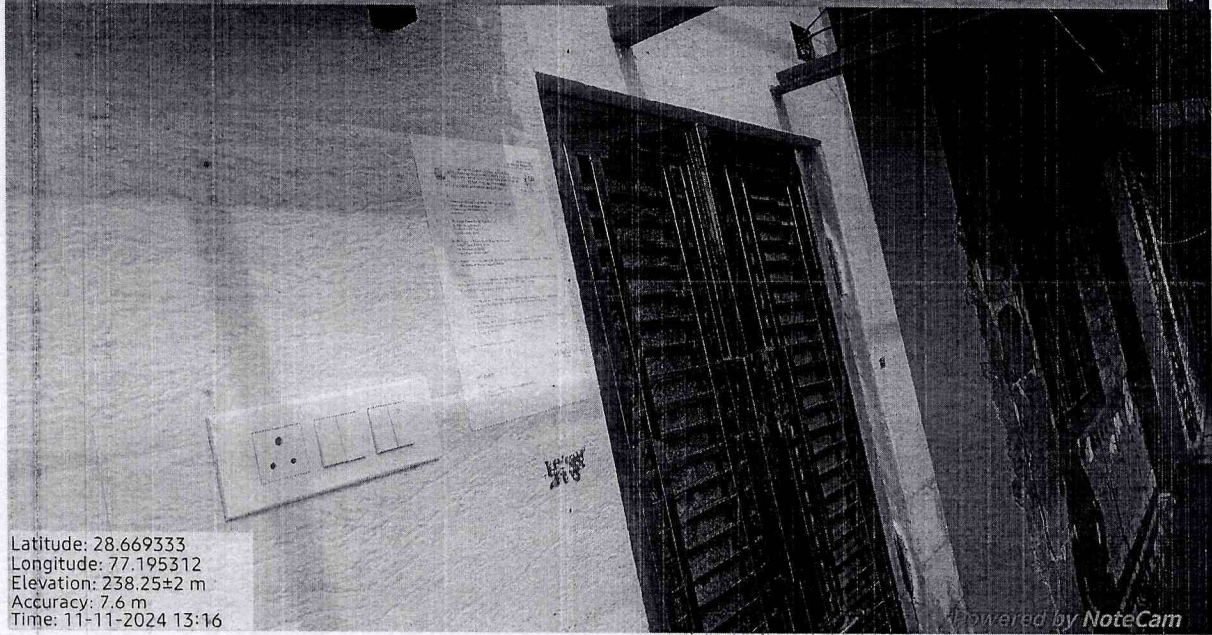
Please acknowledge the receipt of this letter.

Yours sincerely
St. Engr. Engineer,
CPC-VII

Encl: As above

Copy to:

1. Sh. Dinesh Jindal, In charge, Legal Cell, DPCC,
2. Master File, CPC-VII.



Latitude: 28.669333
Longitude: 77.195312
Elevation: 238.25±2 m
Accuracy: 7.6 m
Time: 11-11-2024 13:16

205

Notice pasted on the wall of H. No. K-6, 2nd Floor, Partap Nagar, 10, State Bank of India, Sadar Bazar, Delhi- 110007 (Address of Respondent No. 11, Sh. Heera Lal Raheja S/o Sh. Paras Ram Raheja) as house found locked.

246

20

